

**INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH "B": NEW DELHI  
BEFORE SHRI KUL BHARAT, JUDICIAL MEMBER  
AND  
SHRI M. BALAGANESH, ACCOUNTANT MEMBER**

ITA No. 8615/Del/2019  
(Assessment Year: 2014-15)  
Design Forum International, Vs. JCIT,  
K-47, Kailash Colony, New Range-61,  
Delhi New Delhi  
(Appellant) (Respondent)  
**PAN:AAEFD8417C**

**Corrigendum in order dated 09.04.2024**

**PER M. BALAGANESH, A. M.:**

This appeal was decided by this Tribunal in ITA No. 8615/Del/2019 for AY 2014-15 wherein, in the cause title a typographical error had crept wherein it has been mentioned the name of the counsel was mentioned as Shri Amang Garg in place of Shri Aman Garg, CA. This error is being rectified by way of this corrigendum in the cause title which reads the correct name of the assessee counsel as Shri Aman Garg, CA.

2. This corrigendum is to be read together with order dated 09.04.2024 in ITA No. 8615/Del/2019.

-Sd/-  
**(KUL BHARAT)**  
**JUDICIAL MEMBER**

-Sd/-  
**(M BALAGANESH)**  
**ACCOUNTANT MEMBER**

A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR  
ITAT, New Delhi